

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAMKUMAR CHOUBEY

Petition(s) for Special Leave to Appeal (Crl.) No(s). 8995/2014

VIKAS KUMAR AGARWAL

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 30-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Suresh Kumar, Adv.
Mr. Praveen Swarup, AOR

For Respondent(s)

Mr. Anuvrat Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to respondent No.1 for filing
counter affidavit.

Respondent No.2 has been served but no one has entered
appearance.

List again on 4.12.2017.

RAMKUMAR CHOUBEY
Registrar